

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

ORIGINAL APPLICATION NO. 129 OF 2003

Applicant (s) Reman Kandulna & Anr. Respondent (s) UOI & ors.

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry	Orders Of The Tribunal
25/10/2004 Mr. P.K. Lohra, Counsel for applicants. Mr. Manoj Bhandari, Counsel for respondent Nos. 1 to 3. Mr. Kuldeep Mathur, Counsel for respondent No. 4. The learned counsel for the applicants wants to withdraw this Original Application. The original Application is dismissed as withdrawn. G. R. PATWARDHAN Adm. Member KULDIP SINGH Vice Chairman Regd. D.D. Copy Order Sent to Applicant No. 261 dt. 03.11.04	